

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM


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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.211/9/HDB/2018 (Since related matters are posted in CH-II)
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Caravan Roadways Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhusudan	Counsel for petitioner	nandygannamadhhusudan. @ yahoo . com 98487 21772	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Srinivasan Radhakrishnan	Advocate	csrinivasanradhakrishnan@gmail.com 9855611466	

Avinash Desai
Akhila Palem " "
Advocate 9665566347 

ORDER

Learned counsel Mr.N.Madhusudan present for Petitioner.
Learned counsel Mr.Avinash Desai and Ms.Akhila Palem
present for Respondent.

At request of Petitioner counsel.

List the matter on 30.08.2018 for filing rejoinder.


MEMBER JUDICIAL